

9

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016
TP No. 45/397-398/NCLT/AHM/2016 (New)
CA No. 232/2013, CA No. 189/2014 & CA No.263/2014
C.P. No. 73/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Girdhar Viramgana & Ors.
V/s.
Balaji Embroidery Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VISHAL K. SEVAK	ADVOCATE	Res-1-3, 5-6	
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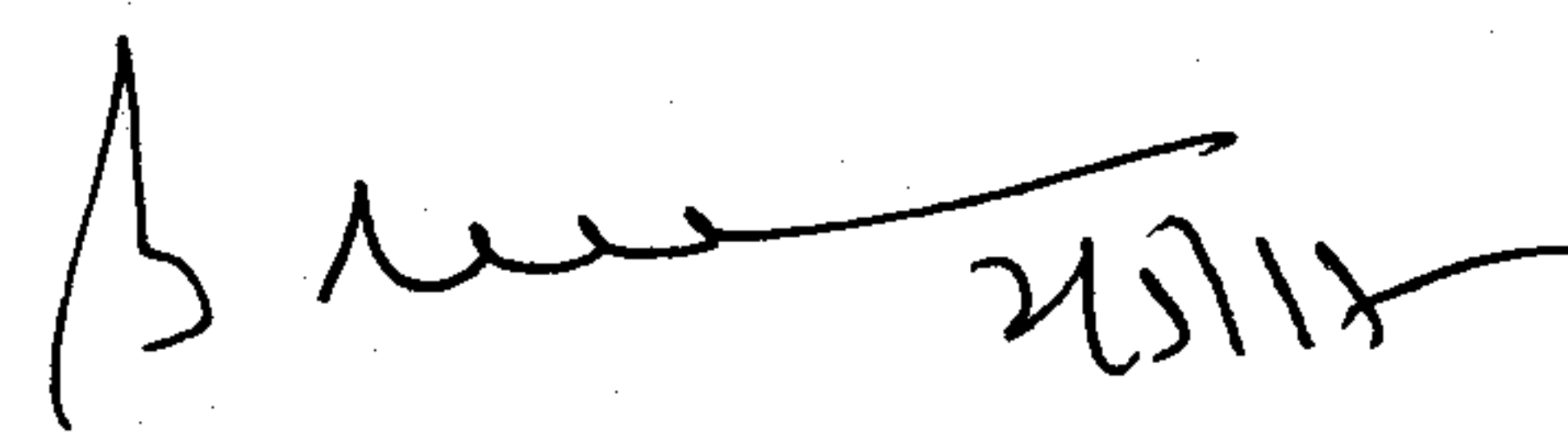
2.

ORDER

None present for Petitioner. Learned Advocate Mr. Vishal Sevak present for Respondents no. 1 to 3 and 5 to 6. None present for other Respondents.

Petitioner PCS sent letter for adjournment on the ground of sickness.

List the matter on 17.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.